

**CASES FILED, PENDING AND DISPOSED UNDER SECTION 7, 9 AND 10 OF IBC****FROM 01.11.2017 TO 30.09.2024**

<b>SECTION OF IBC, 2016</b>	<b>NO. OF CASES NUMBERED</b>	<b>NO. OF CASES PENDING (PRE ADMISSION)</b>	<b>NO. OF CASES PENDING (AFTER ADMISSION)</b>	<b>NO. OF CASES DISPOSED OF</b>	<b>NO. OF CASES ADJUDICATED [(4) + (5)]</b>	<b>% OF ADJUDICATION [(6) ÷ (2) × 100]</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>
<b>Sec 7</b>	<b>11,555</b>	<b>1,015</b>	<b>2,372</b>	<b>8,574</b>	<b>10,946</b>	<b>94.7%</b>
<b>Sec 9</b>	<b>23,555</b>	<b>1,403</b>	<b>2,030</b>	<b>21,135</b>	<b>23,165</b>	<b>98.3%</b>
<b>Sec 10</b>	<b>816</b>	<b>175</b>	<b>321</b>	<b>457</b>	<b>778</b>	<b>95.3%</b>
<b>Total</b>	<b>35,926</b>	<b>2,593</b>	<b>4,723</b>	<b>30,166</b>	<b>34,889</b>	

**Note:**

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 44 Members including President are in position (as on 31.10.2024).***
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.***
- 3. Further reconciliation is under progress due to minor discrepancies.***

Sd/-  
Deputy Registrar

Sd/-  
Joint Registrar

Sd/-  
Registrar